

Coram :- HHT Shri S.T. Soor

Court Room <sup>Sheet2</sup> No. 2

'15/06/2020

Arguments / Arguments P. H.

No	Case No.	Name of Parties	Name of Advocates
1	Suit No. 7780/1998	Ram Mahal Co Op HSG Soc Ltd Vs Ravi Joseph Pereira & Ors	Adv Pallavi Divekar Adv Naazish Shah
2	Suit No. 351/2015	Nafis Enterprises Vs Sayed Mohammad Farhan & Ors	Khan Javed Akhtar
3	Suit No. 735/2008	Rodney Medard D'silva Vs Stephen Fredric D'silva	Adv P. V. Tikare
4	Suit No. 3825/2008	Stephen Fredric D'silva Vs Rodney Medard D'silva	M/s N N Vaishnawa Adv Z. H. Irani
5	Suit No. 4411/2012	G. N. Musry Pvt Ltd Vs Sushila Santosh Sharma & Ors	Adv Rahul Kurnik
6	Suit No. 3980/2013	International Cuisines Vs Veerappa T Shetty & Ors	Adv A. K. Singh

**Framing Issues**

7	Suit No. 7366/2005	Sabahat Ismail Momin Vs Sayedali azad	Joseph Fernandes P. R. Moses
8	Suit No. 2484/2015	Golden Auto Service Vs Bharat Petroleum Corporation Ltd	Ashok M. Sarogi Harsh Mansukhani
9	Suit No. 1854/2016	Prutha Pandharinath Maldikar Vs Devendra Dattatray Vaidya	K. Andrews

**Ch/s Order**

10	Suit No. 6506/2003	Mahabal Shetty Vs Shakila Ansari & Ors	Adv S. J. Chourasia Adv Rajesh Singh
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